

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**Item No. 9**  
**(IB)-16(PB)/2017**

**IN THE MATTER OF:**

Anil mahindroo & anr.

.... Applicant / petitioner

Vs

Earth iconoic infrastructures pvt. Ltd.

.... Respondent

**Under Section 7 of Insolvency and Bankruptcy Code, 2016(Liq.)**

**Order delivered on 24.02.2020**

**Coram:**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. S.K MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the petitioner(s):

Mr. Rohit Bohra, Mr. Ankit Sharma, Adv. for Liq.

**ORDER**

**IA-1285(PB)/2020**

The proxy counsel seeks pass over, pass over is not possible.

List on 28.02.2020.



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**



**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**